

IN THE HIGH COURT OF JHARKHAND AT RANCHI
A.B.A. No. 9161 of 2019

1. Neeraj Kumar @ Neeraj Kumar Soni
2. Dheeraj Kumar @ Dheeraj Kumar Soni @ Dhiraj Kumar
... .. **Petitioners**

Versus

1. The State of Jharkhand
2. Ashish Bhatanagar **Opposite Parties**

CORAM : HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY

For the Petitioners : Mr. Rakesh Kr. Gupta, Advocate
For the State : Md. Shiv Shankar Kumar, A.P.P.

07/25.06.2020 It appears that notice has not been served upon the opposite party no. 2.

As such, the hearing of this application is once again extended for a further period of two weeks awaiting service report.

The interim order dated 03.02.2020 shall continue till the next date of listing.

(R. Mukhopadhyay, J.)

Alok/-